

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 339

CA-339/2022 IA-425/2022

In

CP-131(ND)/2022

IN THE MATTER OF:

M/s. Praphulla Misra

Vs.

NET Carrots Com Pvt Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 241(1) & 242(4) & 244(1)

Order delivered on 04.09.2023

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manoj Kumar Garg, Advocate.

For the Respondent : Mr. Sumesh Dewan, Abhishek Arora &
Adv. Isha Khurana for R-1 & 2.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.11.2023.**

Sd/-
(Court Officer)